

F.No. 01(03)/Roster/CESTAT/2023  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 24.04.2023

**ORDER NO. 76 of 2023**

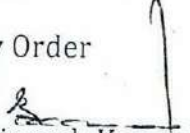
Hon'ble President is pleased to order the sitting commencing from **01.05.2023 to 30.06.2023** for **CESTAT, New Delhi** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 01.05.2023 to 30.06.2023	Hon'ble Mr. Justice Dilip Gupta, President and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters
From 01.05.2023 to 30.06.2023	Mr. Anil Choudhary, Hon'ble Member (Judicial)	Single Member matters
From 01.05.2023 to 30.06.2023	Ms. Rachna Gupta, Hon'ble Member (Judicial)	Single Member matters
From 01.05.2023 to 30.06.2023	Ms. Binu Tamta, Hon'ble Member (Judicial)	Single Member matters

Note:

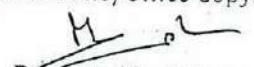
1. In the event of tour/leave/Chamber work of Hon'ble President, Ms. Rachna Gupta, Member (Judicial) will sit in the Division Bench and in her absence Mr. Anil Choudhary, Member (Judicial) will sit in the Division Bench and in the absence of both, Ms. Binu Tamta, Member (Judicial) will sit in the Division Bench.
2. If one of the Members sitting in the SM Bench is on leave/tour the other SM Benches will hear bifurcated list.
3. In the event of no sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders" / "court proceedings".
4. The roster is subject to holidays/summer vacations as declared in the calendar for 2023.

By Order

  
(Bineesh Kumar K. S.)  
Registrar

Copy to:-

SPS to Hon'ble President/Members, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar

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**ORDER NO. 77 of 2023**

Hon'ble President is pleased to order the sitting commencing from **01.05.2023** to **30.06.2023** for CESTAT, Mumbai as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 01.05.2023 to 30.06.2023	Mr. S. K. Mohanty, Hon'ble Member (Judicial) and Mr. M. M. Parthiban, Hon'ble Member (Technical)	Customs Division Bench matters
From 01.05.2023 to 30.06.2023	Mr. C. J. Mathew, Hon'ble Member (Technical) and Mr. Ajay Sharma, Hon'ble Member (Judicial)	Excise Division Bench matters
From 01.05.2023 to 05.05.2023	Mr. Sanjiv Srivastava, Hon'ble Member (Technical) and Mr. S. K. Pati, Hon'ble Member (Judicial)	Service Tax Division Bench matters
From 08.05.2023 to 30.06.2023	Mr. S. K. Pati, Hon'ble Member (Judicial) and Mr. Anil G. Shakkarwar, Hon'ble Member (Technical)	Service Tax Division Bench matters
From 01.05.2023 to 05.05.2023	Mr. Anil G. Shakkarwar, Hon'ble Member (Technical)	Single Member matters

Note:

1. In the event of leave/tour of any Member in a Division Bench, the matters will be taken up by the other Division Bench by dividing the list into two, if available and the other Member in the Division Bench will sit in the Single Member Bench.
2. On every Friday afternoon special bench sitting, if any, will be notified with the approval of the available Senior Member.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".
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By Order



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**ORDER NO. 78 of 2023**


Hon'ble President is pleased to order the sitting commencing from **01.05.2023 to 30.06.2023** for **CESTAT, Kolkata** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 01.05.2023 to 30.06.2023	Mr. P. K. Choudhary, Hon'ble Member (Judicial) and Mr. K. Anpazhakan, Hon'ble Member (Technical)	Excise and Service Tax Division Bench matters
From 01.05.2023 to 30.06.2023	Mr. Ashok Jindal, Hon'ble Member (Judicial) and Mr. Rajeev Tandon, Hon'ble Member (Technical)	Customs Division Bench matters
From 01.05.2023 to 30.06.2023	Mr. R. Muralidhar, Hon'ble Member (Judicial)	Single Member matters

Note:

1. In the event of leave/tour of any Member in a Division Bench, the matters will be taken up by the other available Division Bench and the other Member in the Division Bench will hear Single Member cases.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders" / "court proceedings".
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**ORDER NO. 79 of 2023**

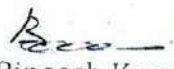
Hon'ble President is pleased to order the sitting commencing from **01.05.2023 to 30.06.2023** for **CESTAT, Chennai** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 01.05.2023 to 30.06.2023	Ms. Sulekha Beevi C. S., Hon'ble Member (Judicial) and Mr. M. Ajit Kumar, Hon'ble Member (Technical)	Excise and Service Tax Division Bench matters
From 01.05.2023 to 30.06.2023	Mr. P. Dinesha, Hon'ble Member (Judicial) and Mr. Vasa Seshagiri Rao, Hon'ble Member (Technical)	Customs Division Bench matters

Note:


1. In the event of leave/tour of any Member in a Division Bench, the matters will be taken up by the other available Division Bench and the other Member in the Division Bench will hear Single Member cases.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".
3. The roster is subject to holidays/summer vacations as declared in the calendar for 2023.

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West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 24.04.2023

**ORDER NO. 80 of 2023**


Hon'ble President is pleased to order the sitting commencing from **01.05.2023 to 30.06.2023** for **CESTAT, Bangalore** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 01.05.2023 to 30.06.2023	Mr. D. M. Misra, Hon'ble Member (Judicial) and Ms. R. Bhagya Devi, Hon'ble Member (Technical)	Customs and Excise Division Bench matters
From 01.05.2023 to 30.06.2023	Mr. P. A. Augustian, Hon'ble Member (Judicial) and Mr. Pullela Nageswara Rao, Hon'ble Member (Technical)	Service Tax Division Bench matters

Note:

1. In the event of leave/tour of any Member in a Division Bench, the matters will be taken up by the other available Division Bench and the other Member in the Division Bench will hear Single Member cases.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders" /"court proceedings".
3. The roster is subject to holidays/summer vacations as declared in the calendar for 2023.

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Deputy Registrar